

[Translation]

Outstanding Taxes

463. SHRI BHOGENDRA JHA : Will the Minister of FINANCE be pleased to state :

(a) the particulars of persons who owe more than Rs. One lakh as Income-tax and other Central taxes; and

(b) what immediate steps are being taken by the Government for the recovery of the amounts due from them for the last two years or more ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(RAMESHWAR THAKUR) : (a) There were about 3036 assesses who owe Central Excise of Rs. One lakh or more as on 1-7-90. The total arrears of Central Excise duty stood at Rs. 1027.61 crores. There were 4627 persons against whom arrears of Income Tax (including corporation tax) of Rs. Ten lakh or more were outstanding as on 31-12-90. The total demands due from these assesses were Rs. 3055.15 crores.

(b) Appropriate administrative, legal and other measures as necessary

continue to be taken. Most of the arrears are in appeal/Court cases. Courts are moved for early hearings and vacation of stays.

Cancellation of L.I.C. Policies

464. SHRI TEJ NARAYAN SINGH : Will the Minister of FINANCE be pleased to state :

(a) the number of policies cancelled by the Life Insurance Corporation of India during 1989-90, State-wise;

(b) the reasons therefor; and

(c) the details of arrangements made by the Life Insurance Corporation and General Insurance Corporation to attend to the grievances of the public effectively ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI DALBIR SINGH) : (a) Life Insurance Corporation of India do not maintain State-wise record. Zone-wise figures are given below :—

Zone	No. of policies discontinued by being not taken up in 1989-90
Northern Zone	3,720
Central Zone	1,676
Eastern Zone	254
South Central & Southern Zone	185
Western Zone	2,062
ALL INDIA TOTAL	7,897